

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAHYADRI AGRO INDUSTRIES AND FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 29-01-2021; List of Stakeholders as on Date: 13-01-2022; Name of IP: Mr. Ravi Bagri; Process Number: 1; Last 5 digit of registration number: 11344

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				476986				NA
2	Liquidation costs incurred till date				2054908				NA
3	Secured financial creditors	2	350470782	2	349599057	0	728483	143241	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	32165141	5	12807000	0	19358141	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	7	4793558	7	1213791	0	3579767	3560300	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	13133086	1	892261	0	12222979	17846	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	4472109	3	1728207	0	966	2742936	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		22	405034676	18	368772210	0	35890336	6464323	